Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

From 172-BIHAR SHARIF Constituency(Name of the House)

.Constituency(Name of the Constituency)

I DR. SUNIL KUMAR on/daught splwife of SRI BHAGWAT PRASAD.

SSI SHAGWAT PRASAD.

SSI SHAGWAT PRASAD.

(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by JANTA DAL (UNITED) (name of the political party ) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1.	Self	AAZPK4654P	2010-11	Rs.764510/-
2.	Spouse-	AAKPD7160L	2010-11	Rs. 220620/-
3.	Dependent 1			
4.	Dependent 2		37	
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	 

(5) That I give herein below the details of the assets (movable and in movable etc.) of mysels. my spouse and all dependents:

## A. Details of movable assets:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current marker value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
) -	Cash in hand	Rs. 548846/-	Rs. 797218/-			-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank Deposits Rs. 396861/- PPF Deposits Rs. 996165/-	Bank Deposits Rs. 5459/- PPF Deposits Rs. 475138/-			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Share Rs. 528900/	Share Rs. 269700/			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC Premium deposit Rs. 719046/-	LIC Premium deposit Rs. 90009/-	LIC Premium deposit Rs. 231736/-		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Loan given Rs. 1250000	Loan given Rs. 500000/-			
(vi	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Bolero 2007 Mode				
{vi	i) Jewelry, bullion and valuable thing (give details of weight and value)		Gold Jewelr Rs. 149958/-			

REVOLVER + RIF	FLE RS. 12200/-			
Claims/interest	CAPITAL IN BUSINESS BS. 1981565-			
(ix, Gross Total value	RS. 6440084/-	RS. 2287482/-	RS. 231736/-	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	Biharsharif	Biharsharif			
	Area (Total measurement in acres)					
	·Whether inherited property (Yes or NO)	No	No			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase	Rs. 130000/-	Rs. 71000/-			
	Any Investment on the land by way of development, construction etc.				-	
	Approximate Current market value		4			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Biharsharif	Biharsharif			
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)	No	No			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase	Rs. 208000/-	Rs. 42000/-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value		-			
(iii)	(including apartments) -Location(s) -Survey number(s)	Flat No. 158 Lenin Sarani Kolkatta	Flat No. 19-A Nurmada Apartment Exhibition Road Patna			
	Built up Area (Total measurement in sq. ft.)					

	V wher inherited property			,	
	('es or NO)	No	No		
	Dat of purchase in case of serr activitied property				
	Cost of property (in case of prochase) at the time of prochase	Rs. 1420085/-	Rs. 263250/-		
	Any Investment on the property by way of development, construction etc.				
	A pproximate Current market value				
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)				
	Area (Total measurement in sq. ft.)				
	Built up Area (Total measurement in sq. ft.)				
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase	-/			
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value				
v)	Others (such as interest in property) 1/4th Share	Commercial Building at Biharsharif Rs. 1472836/-	Commercial Building at Bilaruhard Ba. 1472836/-		
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 3230921/-	Rs. 1849080/-		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan		11-50	ESIMIT		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Relatives & Others Rs. 1429500/-	Relatives & Others Rs. 879500/-			

	Any other liability	Rs. 2721935/-				
	Grand total of liabilities	Rs. 4151439/-				
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Oues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity			/	1	
	Dues to departments dealing with supply of celephones/mobiles			- FIL		
	Dues to departments dealing with government transport (including aircrafts and helicopters)					+4
П	Income Tax Dues		/			
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues	/				
	Sales Tax Dues					
	Any other dues	1	- 15	,		
-	Grand total of all Govt. dues	1/				

b. Spouse ..... BUSINESS

(8) My educational qualification is as under: M.B.B.S.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. DR. SUNIL KUMAR
2.	Full postal address	ASHANAGAR, SOHSARAI, DIST- NALANDA
3.	Number and Name of the constituency and state	172 BIHAR SHARIF
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL (UNITED)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

5.		in of			e for which is noome Tax Retu	rn filed	al locome Shows			
	+	Candidate			AAZPK4654P					
_		Spouse:	e etc. of the same		AAKPD7160L					
6.	(c)	Dependents Details	of Assets an	d Liabilit	ies in rupees					
		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III			
٨.		Moveable Asset (Total value)	Rs. 6440084/-	Rs. 228748	2/- Rs. 231736/-					
B.		Immovable Asset	Rs.3230921/-	Rs.184908	0/-					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)								
	(ii)	Approximate Current Market Price of Asset (Total Value)								
7		Liabilities								
		(i) Government dues (Total)								
		(ii) Loans from Bank, Financial Institutions and others (Total)		Rs.879500	V-		2			
8.	(	ghest educational qualification of General Augustian (Name of the School / Universe)	niversity educ	B.B.S. eation with	h full form of the	e certificate/ di which the cour	ploma/ degree se was completed			

## VERIFICATION

I, the depon	ent, above	named,	do hereby	verify an	d declare	that the	contents	of this a	ffiday	it are t	true a	ind co	rrect to th	e
best of my	knowledge	and bel	ief, no par	t of it is f	alse and	nothing	material l	nas been	conce	aled th	here t	rom.	further	
declare that								000	3/5	15.	\$3 II			

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

  2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
  - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
  - 4. The affidavit should be either typed or written legibly and nearly.